

BENCH-I

No one reported,
for extra call.

108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal T.P No. 257/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R**

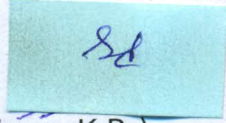
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st January 2018, 10.30 A.M

Name of the Company	Banke Behari Construction Pvt. Ltd.-Vs-Registrar of Companies West Bengal		
Under Section	560(6)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

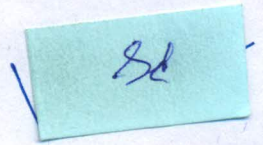
ORDER

No one is present from either side.

Petition is dismissed in default of the petitioner.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)